

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 1389
ANSWERED ON – 30/07/2026

STRENGTHENING ODISHA JUDICIAL ACADEMY

1389 SMT. SULATA DEO:

Will the Minister of *Law and Justice* be pleased to state:

(a) whether the Ministry has provided financial or technical assistance to strengthen Odisha Judicial Academy during the last five years; and

(b) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): Yes, the Ministry has provided financial assistance to the Odisha Judicial Academy (OJA) under the **eCourts Project Phase-III** for Capacity Building and Information and Communication Technology (ICT) awareness/Change Management training programmes for judicial officers and other stakeholders through Orissa High Court. As per information received from Orissa High Court, funds allocated to Odisha Judicial Academy during the last five years are as under:

Sl. No.	Financial Year	Funds allocated towards Capacity Building Training Programme and Digital Component of OJA (in Rs.)
1.	2022-23	0
2.	2023-24	3,79,988
3.	2024-25	39,25,231
4.	2025-26	1,82,34,698
5.	2026-27	8,00,000
